

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA No. 84 of 1996.

Present : HON'BLE MR. M.S. MUKHERJEE, ADMINISTRATIVE MEMBER.
HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

SAKTI KR. CHOWDHURY

VRS.

UNION OF INDIA & ORS. (NSSO)

For applicant : Mr. S.K. Gupta, Counsel.

For respondents : Mr. B. Mukherjee, Counsel.

Heard on : 14.8.97.

Ordered on : 14.8.97.

O R D E R

M.S. Mukherjee, AM.

Mr. Gupta, 1d. Counsel for the petitioner, submits that the grievance of the petitioner has already been met and he submits on instruction from his client that he does not want to pursue the matter.

In the circumstances, the case is disposed of as withdrawn without passing any order as to costs.

Mr. Mukherjee, 1d. Counsel, is present for the respondents.

MEMBER (J)

MEMBER (A)